HIGH COURT OF JUDICATURE AT BOMBAY,
AURANGABAD BENCH

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at **Aurangabad Bench** that on **Monday, 6th March 2023** :

I

The Single Bench presided over by the **Hon'ble Shri. Justice R. G. Avachat** will not be available for judicial work. Urgent mentioning and placing of matters, if any, will be allowed before the Single Bench presided over by the **Hon'ble Shri. Justice S. G. Mehare.**

II

The Single Bench presided over by the **Hon'ble Shri. Justice Sandipkumar C. More** will not be available for judicial work. Urgent mentioning and placing of matters, if any, will be allowed before the Single Bench presided over by the **Hon'ble Shri. Justice Kishore C. Sant.**

III

The Single Bench presided over by the **Hon'ble Shri. Justice R. M. Joshi** will not be available for judicial work. Urgent mentioning and placing of matters, if any, will be allowed before the Single Bench presided over by the **Hon'ble Shri. Justice Arun Pednekar.**

High Court, Appellate Side,	)	By Order,
Bombay.	)	Sd/-
	)	(H. M. Bhosale)
Date : 3rd March 2023	)	Registrar (Judl-I)